

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 244 OF 2025**

IN THE MATTER OF:

Mahendra Singh GurjarPETITIONER

VERSUS

State of Rajasthan & Ors.RESPONDENT

MEMO OF PARTIES (As per order dated 26.05.2025)

Mahendra Singh GurjarPETITIONER

VERSUS

- 1. State of Rajasthan**
Through District Collector Duasa
Somnath Nagar, Dausa, Rajasthan 303303
Email: dm-dau-rj@nic.in (Respondent No.1)
- 2. Sub Division Officer, Tehsil Lalsot**
District Dausa, old Tehsil Building, Lalsot, Rajasthan 303503 (Respondent No.2)
- 3. Tehsildar, Tehsil Lalsot**
District Dausa, Office of ADM Lalsot-303503 (Respondent No.3)
- 4. Rajasthan State Pollution Control Board**
Through its Secretary,
04, Jhalana Institutional Area,
Jhalana Dungari Jaipur, Rajasthan-302004
Email: member-secretary@rpcb.nic.in (Respondent No.4)
- 5. Zila Udhog Adhikari, District Dausa, Rajasthan**
Collectrate Circle, Jaipur - Mahwa Highway, NH-21, Dausa-303303
Email: dcdosa@rajasthan.gov.in (Respondent No.5)
- 6. Chief Conservator of forest, Forest Department Dausa**
Office of Deputy Conservator of Forests,
Khan Bhankri Road, Bypass Dausa, Rajasthan-303303
Email: dcf.dausa.forest@rajasthan.gov.in (Respondent No.6)
- 7. District Forest Officer, District Dausa**
Santhali, Dausa, Rajasthan 303303
Email: dcf.dausa.forest@rajasthan.gov.in (Respondent No.7)
- 8. Assistant Engineer Jvvn Ltd.**
Vidyut Bhawan, Janpath, Jyoti Nagar, Jaipur, Rajasthan- 302005
Email: sedausa@jvvn.org/aena1dausa@jvvn.org (Respondent No.8)
- 9. Lakdi Chirai Vyavsay Sangh**
Through its President,
Shyampura Road, Taleda Jamat, Lalsot, District Dausa-303503 (Respondent No.9)